## GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:1883 ANSWERED ON:17.07.2009 EXPORT PROMOTION SCHEME Panda Shri Baijayant

## Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has implemented its High-Tech product Export Promotion Scheme;
- (b) if so, the present status thereof;
- (c) the details of incentives that are proposed to be provided under the Scheme;
- (d) the extent to which such incentives have helped the backward regions of the country including regions of Orissa, Bihar, M.P., Jharkhand to improve their performance in the export sector, State-wise, and
- (e) the steps taken or proposed to be taken to ensure a more effective implementation of the Scheme.

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI S.S. PALANIMANICKAM)

- (a): Yes, Sir.
- (b): High-Tech Products Export Promotion Scheme (HTPEPS) was announced w.e.f. 1.4.2007 in the Foreign Trade Policy 2004-09. As on date, 13 products have been notified for benefit under the Scheme.
- (c): Under the Scheme, exporters of notified high-tech products are entitled for duty credit scrip equivalent to 1.25% of f.o.b. value of export; or 5% of incremental growth in f.o.b. value of exports of notified products.
- (d)&(e):The objective of the Scheme is to promote export of high-technology products from India. All Indian exporters based across the country, including States of Orissa, Bihar, MP and Jharkhand, are eligible for incentive under the Scheme as per its terms and conditions. As a measure of procedural simplification, applications for claiming the duty credit scrip can be filed on line.